

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 134 OF 2018 &
IA NO. 595 OF 2018 &
IA NO. 1268 OF 2019**

Dated: 18th October, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

GSPL India Transco Limited

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board

.... Respondent(s)

Counsel for the Appellant(s) : Mr.Piyush Joshi

Counsel for the Respondent(s) : Mr.Utkarsh Sharma for R-1

ORDER

At the request of the learned counsel for the Appellant, the matter is adjourned to **15.11.2019** for further hearing.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice ManjulaChellur)
Chairperson**

js/mkj